

Annexure-3

| Name of the Corporate Debtor | | CIRCAR JUTE MILLS (P) LTD | | Date of Commecement of CIRP | | 04.04.2022 | | | | | | | | |
|--|--------------------|---------------------------|----------------|-----------------------------|-----------------|-------------------------------------|-----------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|------------------------|--|
| List of Creditors as on 31.01.2023 | | | | | | | | | | | | | | |
| List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors) | | | | | | | | | | | | | | |
| | | | | | | | | Amount in Rs. | | | | | | |
| Sl.No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | | | | | | Whether related party? | % of voting share in CoC |
| 1 | Mrs. Manju Bhartia | 24-10-2022 | 23500000 | 23500000 | Secured | - | - | Yes | NA | 0 | 0 | 0 | 0 | As per the NCLT Order Dated 14-12-2022 |
| Total | | | 23500000 | 23500000 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | |

Kurapati Singarayya Chowdary
Resolution Professional
In the matter of Circar Jute Mills (P) Ltd
Date: 31.01.2023

